

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No.129. IA/933(AHM)2022 in IA 690 of 2020 in
CP(IB) 38 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Fedbank Financial Services Ltd
V/s
NRS Projects Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Salil M Thakore, Ld. Adv.
For the Respondent :

ORDER

IA/933(AHM)2022 in IA 690 of 2020

This application is filed by the Successful Resolution Applicant directing the Financial Creditor to return the original title document.

We heard Learned Counsel for the Applicant. Issue notice to the Respondent i.e., HDB Financial Services Ltd. We direct the Applicant to serve notice through Speed-post as well as E-mail once again and file an affidavit of service of notice within two weeks.

The matter stands adjourned to 25.01.2023.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev